

RAJASTHAN HIGH COURT, JODHPUR

O R D E R

No. Estt. (RJS) / 18 / 2009

Date: 28th Jan., 2009

For administrative reasons the following transfers/ postings of RJS Officers in the rank of Chief Judicial Magistrate/ Additional Chief Judicial Magistrate are made with immediate effect:-

S. NO.	NAME OF OFFICER	FROM	TO	VICE
	<u>SARVA SHRI :</u>			<u>S/SHRI :</u>
1.	Roop Chand Suthar	ACJM (Eco. Offence), Jodhpur	ACJM No. 4, Jodhpur	Vacant
2.	Anil Kumar Gupta	ACJM, Rajgarh (Alwar)	ACJM, Bassi (Jaipur District)	Vacant

NOTE :- The officers are directed to hand over charge in accordance with order No. 24/P.I. dated 23.11.1998.

BY ORDER



REGISTRAR GENERAL